

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3384

ANSWERED ON:15.04.2010

EVENING COURTS

Bajwa Shri Partap Singh;Gaddigoudar Shri P.C.;Maadam Shri Vikrambhai Arjanbhai;Premajibhai Dr. Solanki Kiritbhai

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received proposals from various State Governments for setting up Evening Courts in their respective States;
- (b) if so, the details thereof alongwith the status of the proposals; and
- (c) the funds allocated for this purpose during the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M.VEERAPPA MOILY)

(a) No, Madam.

(b) Does not arise.

(c) While no funds were allocated for setting up evening courts in the States in the last three years as also in the current financial year, the Thirteenth Finance Commission has recommended an amount of Rs.2500 crore for operating morning / evening / special judicial-metropolitan magistrate / shift courts in the States for the period 2010-15.